

Appendix I

Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ lakh)

Item	MEGHALAYA				MIZORAM			
	2008-09 (Accounts)	2009-10 (Budget Estimates)	2009-10 (Revised Estimates)	2010-11 (Budget Estimates)	2008-09 (Accounts)	2009-10 (Budget Estimates)	2009-10 (Revised Estimates)	2010-11 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUE (I+II)	2,81,065	3,80,631	3,80,631	4,39,381	2,65,313	3,00,921	3,21,403	3,25,387
I. TAX REVENUE (A+B)	96,467	1,03,976	1,03,976	1,31,602	47,801	50,969	51,009	68,132
A. State's Own Tax Revenue (1 to 3)	36,944	40,360	40,360	46,181	9,462	11,629	11,669	11,826
1. Taxes on Income (i+ii)	-647	158	158	239	593	748	748	750
i) Agricultural Income Tax	—	—	—	—	—	—	—	—
ii) Taxes on Professions, Trades, Callings and Employment	-647	158	158	239	593	748	748	750
2. Taxes on Property and Capital Transactions (i to iii)	604	1,092	1,092	1,159	209	196	261	320
i) Land Revenue	50	281	281	299	163	168	205	250
ii) Stamps and Registration Fees	554	811	811	860	46	28	56	70
iii) Urban Immovable Property Tax	—	—	—	—	—	—	—	—
3. Taxes on Commodities and Services (i to vii)	36,988	39,110	39,110	44,783	8,660	10,685	10,660	10,756
i) Sales Tax (a to f)	28,183	28,942	28,942	32,416	7,751	9,693	9,693	9,693
a) State Sales Tax / VAT	12,375	18,408	18,408	21,581	5,615	9,693	7,200	7,200
b) Central Sales Tax	1,076	3,429	3,429	2,991	1	—	3	3
c) Sales Tax on Motor Spirit and Lubricants	2,746	7,100	7,100	7,836	2,067	—	2,400	2,400
d) Surcharge on Sales Tax	747	—	—	—	51	—	64	64
e) Receipts of Turnover Tax	—	—	—	—	—	—	1	1
f) Other Receipts	11,240	5	5	9	16	—	26	26
ii) State Excise	6,979	8,015	8,015	10,019	187	184	184	206
iii) Taxes on Vehicles	1,321	1,448	1,448	1,564	550	649	622	680
iv) Taxes on Goods and Passengers	331	433	433	460	143	118	120	132
v) Taxes and Duties on Electricity	3	120	120	126	—	—	—	—
vi) Entertainment Tax	—	70	70	111	28	—	41	45
vii) Other Taxes and Duties	170	83	83	87	—	41	1	1
B. Share in Central Taxes (i to ix)	59,523	63,616	63,616	85,421	38,339	39,340	39,340	56,306
i) Corporation Tax	19,501	23,481	23,481	35,614	12,568	15,881	15,881	23,481
ii) Income Tax	12,259	13,208	13,208	15,836	7,891	7,738	7,738	10,441
iii) Estate Duty	—	—	—	—	—	—	—	—
iv) Other Taxes on Income and Expenditure	—	-2	-2	—	—	-1	-1	—
v) Taxes on Wealth	25	24	24	78	11	15	15	51
vi) Customs	11,381	11,578	11,578	13,801	7,330	6,573	6,573	9,099
vii) Union Excise Duties	9,925	7,578	7,578	11,241	6,399	4,434	4,434	7,411
viii) Service Tax	6,432	7,752	7,752	8,851	4,140	4,702	4,702	5,823
ix) Other Taxes and Duties on Commodities and Services	—	-3	-3	—	—	-2	-2	—
II. NON-TAX REVENUE (C+D)	1,84,598	2,76,655	2,76,655	3,07,779	2,17,512	2,49,952	2,70,394	2,57,255
C. State's Own Non-Tax Revenue (1 to 6)	22,531	24,049	24,049	26,122	15,867	18,114	14,302	16,637
1. Interest Receipts	1,782	1,123	1,123	1,224	3,291	617	1,801	2,621
2. Dividends and Profits	3	5	5	5	—	—	—	—

Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ lakh)

Item	MEGHALAYA				MIZORAM			
	2008-09 (Accounts)	2009-10 (Budget Estimates)	2009-10 (Revised Estimates)	2010-11 (Budget Estimates)	2008-09 (Accounts)	2009-10 (Budget Estimates)	2009-10 (Revised Estimates)	2010-11 (Budget Estimates)
1	2	3	4	5	2	3	4	5
3. General Services	4,648	2,763	2,763	3,074	1,213	2,283	2,586	1,418
of which: State Lotteries	862	963	963	1,080	301	290	800	896
4. Social Services (i to ix)	385	1,490	1,490	1,702	825	1,003	987	1,296
i) Education, Sports, Art and Culture	93	114	114	131	52	81	91	105
ii) Medical and Public Health	74	108	108	119	55	75	30	32
iii) Family Welfare	—	—	—	—	—	—	—	—
iv) Housing	15	25	25	24	45	63	67	74
v) Urban Development	36	5	5	41	3	—	12	15
vi) Labour and Employment	58	112	112	124	—	—	—	—
vii) Social Security and Welfare	1	42	42	48	—	56	56	56
viii) Water Supply and Sanitation	104	1,071	1,071	1,200	657	721	721	1,000
ix) Others	2	13	13	15	13	7	10	14
5. Fiscal Services	—	—	—	—	—	—	—	—
6. Economic Services (i to xvii)	15,713	18,668	18,668	20,117	10,538	14,211	8,928	11,302
i) Crop Husbandry	322	326	326	350	18	38	38	46
ii) Animal Husbandry	137	135	135	155	57	65	70	75
iii) Fisheries	4	8	8	9	6	4	11	15
iv) Forestry and Wildlife	1,736	2,035	2,035	2,277	220	463	238	280
v) Plantations	—	—	—	—	—	—	—	—
vi) Co-operation	9	78	78	85	2	2	2	2
vii) Other Agricultural Programmes	110	130	130	149	94	75	83	110
viii) Major and Medium Irrigation projects	—	—	—	—	—	—	—	—
ix) Minor Irrigations	39	8	8	9	—	—	—	—
x) Power	—	200	200	200	9,340	12,790	7,607	9,965
xi) Petroleum	—	—	—	—	—	—	—	—
xii) Village and Small Industries	25	39	39	45	8	18	19	20
xiii) Industries@	13,273	15,463	15,463	16,545	154	270	150	150
xiv) Ports and Light Houses	—	—	—	—	—	—	—	—
xv) Road Transport	—	—	—	—	207	169	188	191
xvi) Tourism	—	4	4	4	111	110	110	125
xvii) Others*	58	242	242	289	320	207	411	322
D. Grants from the Centre (1 to 5)	1,62,067	2,52,606	2,52,606	2,81,657	2,01,645	2,31,838	2,56,092	2,40,618
1. State Plan Schemes	95,787	1,53,781	1,53,781	1,59,363	91,961	1,13,112	1,50,540	1,40,619
of which:								
Advance release of Plan Assistance for Natural Calamities	—	—	—	—	—	—	—	—
2. Central Plan Schemes	818	1,585	1,585	1,602	1,951	8	8	—
3. Centrally Sponsored Schemes	15,899	49,290	49,290	59,070	28,488	14,690	25,164	19,325
4. NEC/ Special Plan Scheme	5,570	7,650	7,650	9,268	5,783	3,540	5,884	—
5. Non-Plan Grants (a to c)	43,992	40,300	40,300	52,354	73,462	1,00,488	74,497	80,674
a) Statutory Grants	35,584	31,215	31,215	39,300	63,400	64,491	64,491	71,500
b) Grants for relief on account of Natural Calamities	923	951	951	1,419	4,960	555	555	870
c) Others	7,486	8,134	8,134	11,635	5,102	35,442	9,451	8,304

Appendix I

Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ lakh)

Item	NAGALAND				ORISSA			
	2008-09 (Accounts)	2009-10 (Budget Estimates)	2009-10 (Revised Estimates)	2010-11 (Budget Estimates)	2008-09 (Accounts)	2009-10 (Budget Estimates)	2009-10 (Revised Estimates)	2010-11 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUE (I+II)	3,40,089	3,90,989	3,95,334	5,35,437	24,61,001	26,55,009	27,67,753	31,44,530
I. TAX REVENUE (A+B)	57,786	69,725	58,928	86,040	16,27,516	17,04,938	17,41,593	20,36,418
A. State's Own Tax Revenue (1 to 3)	15,602	15,591	15,643	20,330	7,99,520	8,19,989	8,92,000	10,36,001
1. Taxes on Income (i+ii)	1,986	1,871	1,871	2,500	11,218	9,529	13,472	14,500
i) Agricultural Income Tax	—	—	—	—	—	—	—	—
ii) Taxes on Professions, Trades, Callings and Employment	1,986	1,871	1,871	2,500	11,218	9,529	13,472	14,500
2. Taxes on Property and Capital Transactions (i to iii)	161	183	183	198	84,446	65,884	84,445	91,201
i) Land Revenue	60	75	75	81	34,879	27,325	34,879	37,670
ii) Stamps and Registration Fees	101	108	108	117	49,566	38,559	49,566	53,532
iii) Urban Immovable Property Tax	—	—	—	—	—	—	—	—
3. Taxes on Commodities and Services (i to vii)	13,455	13,537	13,588	17,633	7,03,857	7,44,576	7,94,083	9,30,300
i) Sales Tax (a to f)	11,470	11,564	11,564	15,500	4,80,334	5,11,604	5,38,238	6,27,326
a) State Sales Tax / VAT	11,470	11,564	11,564	15,500	4,26,873	4,88,927	4,66,172	5,45,454
b) Central Sales Tax	—	—	—	—	53,461	22,677	72,066	81,872
c) Sales Tax on Motor Spirit and Lubricants	—	—	—	—	—	—	—	—
d) Surcharge on Sales Tax	—	—	—	—	—	—	—	—
e) Receipts of Turnover Tax	—	—	—	—	—	—	—	—
f) Other Receipts	—	—	—	—	—	—	—	—
ii) State Excise	334	335	335	362	66,007	70,767	79,208	95,050
iii) Taxes on Vehicles	1,414	1,400	1,450	1,512	52,443	60,000	60,309	71,342
iv) Taxes on Goods and Passengers	234	235	235	254	63,832	58,090	68,938	78,590
v) Taxes and Duties on Electricity	3	2	3	3	36,503	41,010	41,979	52,177
vi) Entertainment Tax	—	—	—	—	1,858	218	1,022	1,216
vii) Other Taxes and Duties	—	1	1	1	2,881	2,887	4,390	4,599
B. Share in Central Taxes (i to ix)	42,184	54,134	43,285	65,710	8,27,996	8,84,949	8,49,593	10,00,417
i) Corporation Tax	13,819	17,755	17,476	27,409	2,71,497	3,26,652	2,65,081	4,17,151
ii) Income Tax	8,694	11,149	8,515	12,187	1,70,497	1,83,739	1,61,027	1,85,490
iii) Estate Duty	—	—	—	—	—	—	—	—
iv) Other Taxes on Income and Expenditure	—	-1	-1	—	-11	-38	-24	—
v) Taxes on Wealth	11	17	17	60	261	329	333	911
vi) Customs	8,069	10,350	7,233	10,621	1,58,280	1,61,064	1,65,715	1,61,655
vii) Union Excise Duties	7,037	9,026	4,879	8,651	1,38,039	1,05,412	1,75,968	1,31,663
viii) Service Tax	4,554	5,840	5,168	6,782	89,455	1,07,812	81,521	1,03,548
ix) Other Taxes and Duties on Commodities and Services	—	-2	-2	—	-22	-21	-28	-1
II. NON-TAX REVENUE (C+D)	2,82,302	3,21,264	3,36,407	4,49,397	8,33,485	9,50,071	10,26,159	11,08,112
C. State's Own Non-Tax Revenue (1 to 6)	18,055	16,505	14,055	16,616	3,17,615	2,24,227	2,91,191	3,16,598
1. Interest Receipts	1,157	650	750	450	65,467	21,133	29,997	20,000
2. Dividends and Profits	—	—	—	—	25,285	10,000	5,000	10,000

Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ lakh)

Item	NAGALAND				ORISSA			
	2008-09 (Accounts)	2009-10 (Budget Estimates)	2009-10 (Revised Estimates)	2010-11 (Budget Estimates)	2008-09 (Accounts)	2009-10 (Budget Estimates)	2009-10 (Revised Estimates)	2010-11 (Budget Estimates)
1	2	3	4	5	2	3	4	5
3. General Services	3,183	1,429	1,429	2,005	49,138	18,164	57,303	19,513
of which: State Lotteries	—	—	—	—	—	—	—	—
4. Social Services (i to ix)	497	543	575	591	11,422	13,390	12,654	12,909
i) Education, Sports, Art and Culture	55	30	30	32	1,065	4,605	1,100	1,122
ii) Medical and Public Health	17	19	19	20	3,218	1,529	3,500	3,570
iii) Family Welfare	—	—	—	—	18	14	14	14
iv) Housing	297	344	372	344	1,217	1,700	1,700	1,734
v) Urban Development	2	—	1	2	66	37	37	38
vi) Labour and Employment	3	5	5	5	501	639	639	652
vii) Social Security and Welfare	25	22	26	29	32	34	34	35
viii) Water Supply and Sanitation	98	119	119	156	4,874	4,231	5,031	5,132
ix) Others	—	3	3	3	432	600	599	612
5. Fiscal Services	—	—	—	—	—	—	—	—
6. Economic Services (i to xvii)	13,218	13,883	11,301	13,570	1,66,303	1,61,540	1,86,236	2,54,175
i) Crop Husbandry	11	14	14	15	713	990	990	1,010
ii) Animal Husbandry	43	100	60	65	101	167	167	170
iii) Fisheries	3	1	3	3	345	504	350	357
iv) Forestry and Wildlife	478	749	749	1,000	13,929	8,000	12,000	10,000
v) Plantations	—	—	—	—	—	—	—	—
vi) Co-operation	79	6	6	7	201	373	350	357
vii) Other Agricultural Programmes	1	5	5	5	92	91	92	94
viii) Major and Medium Irrigation projects	—	—	—	—	4,741	7,977	8,903	11,079
ix) Minor Irrigations	2	1	2	2	532	1,030	1,030	1,051
x) Power	11,149	11,600	8,850	10,737	63	164	164	167
xi) Petroleum	—	—	—	—	—	—	—	—
xii) Village and Small Industries	67	24	70	76	17	62	25	26
xiii) Industries@	89	8	95	103	1,38,067	1,35,028	1,55,008	2,22,566
xiv) Ports and Light Houses	—	—	—	—	67	246	246	251
xv) Road Transport	938	1,297	1,297	1,401	—	—	—	—
xvi) Tourism	13	30	30	32	18	51	51	52
xvii) Others*	346	47	119	124	7,418	6,856	6,860	6,995
D. Grants from the Centre (1 to 5)	2,64,247	3,04,760	3,22,351	4,32,781	5,15,870	7,25,843	7,34,968	7,91,514
1. State Plan Schemes	90,295	1,15,283	1,29,963	1,79,699	2,63,253	3,36,541	3,27,161	3,89,540
of which:								
Advance release of Plan Assistance for Natural Calamities	—	—	—	—	—	—	—	—
2. Central Plan Schemes	28,665	45,130	36,235	50,840	11,941	73,711	79,208	1,09,394
3. Centrally Sponsored Schemes	—	—	—	—	1,16,476	1,52,542	1,63,311	1,79,739
4. NEC/ Special Plan Scheme	3,580	4,049	2,198	4,618	—	—	—	—
5. Non-Plan Grants (a to c)	1,41,708	1,40,297	1,53,955	1,97,623	1,24,200	1,63,050	1,65,288	1,12,841
a) Statutory Grants	1,16,817	1,21,258	1,21,258	1,59,877	—	—	—	—
b) Grants for relief on account of Natural Calamities	312	322	322	447	32,450	17,650	17,650	29,369
c) Others	24,579	18,717	32,375	37,299	91,751	1,45,400	1,47,638	83,472